दलहन विकास परियोजना और विशेष खाद्यान्न उत्रादन कार्यक्रम कार्यान्वित कर रही है तांकि किसानों की प्रादान समर्थन मुहैया किया जा सके ।

Diversion of Trains at Guntur

248. DR. YELAMACHILI SIVAJI: Will the Minister of RAILWAYS be pleased to state:

(a) the trains which are proposed to be diverted via Guntur and what is the target date for this diversion in view of the gauge conversion between Guntur and Macherla; and

(b) what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b) 7053 7054 Hyderabad-Madras Express and 7055 7056 Hyderabad-Narsapur Express will be diverted via Guntur after the track is certified fit for running the trains at 80 KMPH.

Families assisted under the IRDP in U.P.

249. SHRI RAJNI RANJAN SAHU: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the number of families given assistance under the Integrated Rural Development Programme in Uttar Pradesh during the year 1989 and so far in 1990; and

(b) what steps are proposed to be taken to give assistance to more families during the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVE-LOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA); (a) Number of families given assistance under the Integrated Rural Development Programme in Uttar Pradesh are 633677 in 1989 and 127577 during 1990 upto February, 1990. (b) An allocation of Rs. 14727.97 lakhs (both Government of India and State Government Shares) has been made to assist 468144 families under the IRDP in Uttar Pradesh during the year 1990-91.

Non-Deposit of PF and Insurance amount by Dunlop India Ltd. etc.

250. SHRI DHULESHWAR MEENA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Dunlop India Ltd., Shaw & Wallace Co. Ltd., Videocon Co. Ltd. and M|s. Orson & Nihon Co. Ltd. have been continuously doing numerous neglegences|Fraud in depositing the amounts with the concerned Government authorities of ESI/ Regional Provident Fund Commissioner's offices; and

(b) if not, what are the details of the amounts deposited by these Companies during the last three years with the concerned Government Authori ties i.e. ESI & RPFC's offices and what should be the exact figure of amounts which these Companies should deposit?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b) The requisite information is being collected and will be laid on the Table of the Sabha

Facilities to Industries in Anand Parbat Area, Delhi

251. SHRI DHULESHWAR MEENA: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) whether it is a fact that a number of Mini/Small Scale Industries are functioning in the Anand Prabat Area of Delhi;

(b) whether it is also a fact that Municipal Authorities Delhi Administration have issued licenses and elec tric connections to these Industries;

(c) whether it i_s a fact Government have declared this area as conforming Area; and

(d) if so, what more facilities Government propose to provide in the near future to this area?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) Delhi Alministration has decided not to grant any new licences or give new electric connections to the industrial units in the Anand Parbat area.

Transfer Policy of D.D.A.

252. SHRI DHULESHWAR MEENA: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) what is the transfer policy in the case of Commissioner (Slum), DDA, Delhi;

(b) what is the continuous stay of the present Commissioner (Slum), D.D.A. Delhi;

(c) whether it i_s a fact that a number of time proposal to transfer the present Commissioner (Slum) were cancelled at the highest level; and

(d) what is present position of this case and action being contemplated in the matter?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI MURASOLI MARAN): (a) to (d) The present Commissioner (Slum & JJR), DDA initially came on deputation as Director (Slum & JJR) on 18-1-84 and this post was subsequently redesignated as Commissioner (Slum & JJR). The officer resigned from Government Service was absorbed against the post of Commissioner (Slum & JJR) in November, 1987. At present there is no proposal t_0 transfer him.

रेल दुर्घटनाएं थ्रौर जंजीर खींचने की घटनाएं

253. डा० ग्रावरार श्रहमद खानः क्या रेल मंत्री यह वताने की कृपा करेंगेकिः (क) गत पांच महीनों के दौरान कितनी रेल दुर्घटनाएं हुई, उनमें कितने व्यक्ति मारे गये और कुल कितनी श्राधिक हानि हुई ; दुर्घटना के क्या कारण हें और मरने वालों के परिवारों को क्या वित्तीय सहायत दी गई है ;

(ख) रेलों मे जंजीर खींचने की घटनात्रों, यात्रियों का सामान चोरी होने और गुंडागर्दी को बढ़ती हुई दुर्घटनाओं को रोकने के लिए सरकार ढारा क्या कदम उठाये जा रहे हें;

(ग) क्या जंजीर खींचने की घटनाओं के संबंध मे कोई रिकार्ड रखा जाता है, यदि नहीं, तो उसके क्या कारण हैं और यदि हां, तो गत एक वर्ष के दौरान विभिन्न रेलों मे जंजीर खींचने की कितनी घटनाएं हुई और उक्त कार्य के लिये कितने व्यक्तियों को दंडित किया गया तथा उन्हें क्या दंड दिया गया; और

(घ) भविष्य मे रेल दुर्घटनाओं की पुनरावृत्ति को रोकने के लिये सरकार द्वारा क्या कदम उठाय जा रहे हैं?

रेल मंत्रालय में उप मंत्री (श्री ग्रजय सिंह) · (क) मे (घ) सूचना इकटठी की जा रही है और सभा पटल पर ग्ख दी जाएगी ।

Minimum Wages to Agricultural Labour

254. SHRI SYED SIBTEY RAZI: Will the Minister of LABOUR be pleased to state:

(a) whether Government are committed to guarantee minimum wages to agricultural labour and workers of unorganised sectors;

(b) if so, the details in this regard;

(c) whether Government have taken so far any steps to achieve its commitments; and